## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 316/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES:

Jyoti Sri Punjabi

V/s.

Vaidehi Akash Housing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER

## T.C.P. No. 316/I&BP/NCLT/MB/MAH/2017

- 1. None present.
- 2. Requisite Form is on record. Operational Debt is Rs.21,68,750/-.
- 3. Registry to issue Notice of hearing intimating the next date of hearing.

2. Adjourned to 6th December, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 10.11.2017

vkr

Sd/-

M.K. Shrawat Member (Judicial)